

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH  
**ORIGINAL APPLICATION NO. 181/00735/2018**  
Tuesday, this the 11<sup>th</sup> day of September, 2018

**CORAM**

**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

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|----|--|-----|-------------------|
| 1. | Shameel Mohammed M.C<br>Aged 24, S/o.B.Abdulla<br>Melachetta House<br>Androth Island<br>U.T of Lakshadweep     | ... | <b>Applicants</b> |
| 2. | Asif D.H<br>Aged 22,S/o.Thangakoya<br>Darul Hyre House<br>Kiltan Island<br>U.T of Lakshadweep                  |     |                   |
| 3. | Mohammed Ramees U<br>Aged 21 years<br>S/o.Adima P.K<br>Ummermanoda House<br>Amini Island<br>U.T of Lakshadweep |     |                   |

**[By Advocates Mr.Mohammed Salih P.M]**

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|----|---|-----|--------------------|
| 1. | The Administrator of Lakshadweep<br>Kavaratti Island<br>Union Territory of Lakshadweep - 682555             | ... | <b>Respondents</b> |
| 2. | The Commandant<br>Indian Reserve Battalain<br>Head Quarters, Kavaratti Island<br>U.T of Lakshadweep-682 555 |     |                    |

**(By Advocate Mr.S.Manu)**

This application having been finally heard on 11.9.2018, the Tribunal on the same day delivered the following in the open court.

**O R D E R (ORAL)**

***Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER***

Mr.Vineeth Komalachandran, Advocate representing Mr.Mohammed

Salih P.M, learned counsel for the applicants submits that the applicants are aggrieved by the action of the respondents in not granting appointment to the candidates to the extent of the number of posts which were mentioned in the Employment News. The applicants figure as 1-3 in the select list. Pointing out these facts, applicants have filed a representation, a copy of which is available at Annexure A-5, requesting that their case may be considered.

2. The representation is yet to be considered by respondent no.1. We feel that at this stage the Original Application can be disposed of by issuing a direction to respondent no.1 to consider and take a view on this representation as expeditiously as possible and in any case within 30 days from the date of receipt of a copy of this order.

3. The Original Application is disposed of as above. No costs.

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)**  
**ADMINISTRATIVE MEMBER**

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**List of Annexures**

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|--------------|---|---|
| Annexure A-1 | - | True copy of the Employment Notices dated 1.2.2016  |
| Annexure A-2 | - | True copy of the Selection cum merit list dated 5.3.2018  |
| Annexure A-3 | - | True copy of the selection list dated 5.4.2018  |
| Annexure A-4 | - | True copy of the selected list of Constables dated 20.8.2018 is issued by the 2 <sup>nd</sup> respondent. |
| Annexure A-5 | - | True copy of the representation dated 1.9.2018.   |

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